

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 28 day of November, 2001.

Q U O R U M :- Hon'ble Mr. C.S. Chadha, Member- A.

Orginal Application No. 1351 of 2001.

Jamil Ahmad S/o Sri Samsuddin

Safaiwala, working at the office of the Senior
Section Engineer, Samadi Manduadih, N.E. Rly, Varanasi.
R/o Village and Post Rampur Farahi (Bazar)
Tahsil- Madhuban, Distt. Mau (U.P.)

.....Applicant

Counsel for the applicant :- Sri Y.K. Yadav

V E R S U S

1. Union of India through the General Manager,
N.E. Railway, Gorakhpur.
2. The Divisional Railway Manager (Karmik), N.E. Rly.
Varanasi.
3. Sri Rajesh Kumar Srivastava, Divisional Mechanical
Engineer, N.E. Rly. Varanasi.
4. Sri B.R. Yadav, Section Engineer, Samadi,
Manduadih, N.E. Rly. Varanasi.

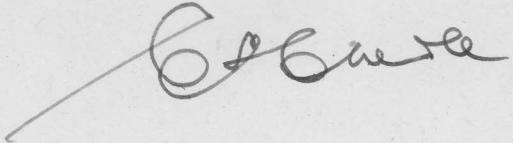
.....Respondents

Counsel for the respondents :- Sri K.P. Singh

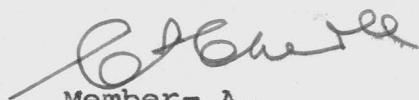
O R D E R (Oral)

(By Hon'ble Mr. C.S. Chadha, Member- A.)

This O.A has been filed under section 19 of
the Administrative Tribunals Act, 1985.



3. There shall be no order as to costs.


Member-A.

/Anand/